

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No. 73975-74175/F.1(3)/ Gaz/2023 Dated 03.10.2023, the following Committee is hereby re-constituted with immediate effect :-

S.No	Name of the Committee	Name of Judicial Officers	Designation
1	Selection Committee under Rule 2(15)(b), Delhi District Courts Establishment Rules.	Sh. Rajesh Kumar Goel Spl. Judge, PC-ACT (CBI) (RACC)	Chairperson
		Sh. Sumit Dass, PO-Labour Court (RACC)	Member
	Committee to suggest eligibility to appear in departmental examination promotion criteria for different category of posts.	Sh. Arun Sukhija, Addl. Sessions Judge (East)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

Dated 10.10.2023

1942/77205-235
No. _____/F.1(3)/Gaz/23

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/Rouse Avenue, Delhi,
3. The Officers concerned.
4. Sh. Arun Bhardwaj, Spl. Judge, PC-ACT, (CBI), RACC, Delhi.
5. The AO(J)/Branch In-Charge, Admin-I, II-III General, Recruitment Cell, Promotion Cell, Accounts, (Central), Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi